

**THE AUROVILLE (EMERGENCY PROVISIONS) REPEAL ACT, 2001**

**No. 37 of 2001**

**[4th September, 2001.]**

**An Act to repeal the Auroville (Emergency Provisions) Act, 1980.**

**BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—**

**1. This Act may be called the Indian Universities (Repeal) Act, 2001.**

**Short title.**

**2. The Indian Universities Act, 1904 is hereby repealed.**

**Repeal of Act  
8 of 1904.**